

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-15/2013(Pt.2)/1643/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abhijit Bhattacharyya,
District & Sessions Judge,
Darrang, Mangaldai .

Dated Guwahati, the ^{1h} 27 February, 2023

Sub:- **Restricted holiday .**

Ref:- Your letter No. DJ(D) 1341, dtd. 27.02.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **restricted holiday on 27.02.2023**, as prayed for. The next senior most Judicial officer at the station would remain in-charge of your Court and office during your absence.

Yours faithfully,

sdt

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-15/2013(Pt.2)/1644/A, dated , 27-02-2023

Copy to:

✓1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
SR